

Section 565.—In sub-section (3), omit “or in the State of Jammu and Kashmir”.

Section 582.—In sub-clause (iii) of clause (a), Omit “or in the State of Jammu and Kashmir immediately before the 26th January, 1950”.

ORDINANCE

The Currency Ordinance, 1940

(4 of 1940)

Section 1.—In sub-section (2), omit “except the State of Jammu and Kashmir”.

Section 2.—For “the territories to which this Ordinance extends”, and “the said territories”, substitute “India”.

THE SCHEDULED CASTES AND SCHEDULED TRIBES ORDERS (AMENDMENT) ACT, 1956

No. 63 OF 1956

[25th September, 1956]

An Act to provide for the inclusion in, and the exclusion from the lists of Scheduled Castes and of Scheduled Tribes, of certain castes and tribes and matters connected therewith.

BE it enacted by Parliament in the Seventh Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1956.

Definitions. 2. In this Act,—

(a) “article” means an article of the Constitution;

(b) “census authority” means the Deputy Registrar General, India;

(c) “last census” means the census held in 1951;

(d) “prescribed” means prescribed by rules made under this Act.

Amendment of Scheduled Castes Orders. 3. (1) The Constitution (Scheduled Castes) Order, 1950, is hereby amended in the manner and to the extent specified in Schedule I.

(2) The Constitution (Scheduled Castes) (Part C States) Order, 1951, is hereby amended in the manner and to the extent specified in Schedule II.

21. Mala Dasu
22. Madiga Dasu and Mashteen
23. Matangi
24. Mundala
25. Paky or Moti
26. Pambada or Pambanda
27. Pamidi
28. Panchama or Pariah
29. Relli
30. Samban
31. Sapru
32. Thoti"

3. For the heading "**PART I—ASSAM**", substitute "**PART IA—ASSAM**", and in the said Part,—

(a) for entry 7, substitute:—

"6A. Jalkeot

7. Jhalo, Malo or Jhalo-Malo";

(b) for entry 12, substitute:—

"12. Muchi or Rishi".

4. For **PART II—BIHAR**, substitute:—

"PART II—BIHAR

1. Throughout the State:—

1. Bantar
2. Bauri
3. Bhogta
4. Chamar or Mochi
5. Chaupal
6. Dabgar
7. Dhobi
8. Dom or Dhangad
9. Dusadh, including Dhari or Dharhi
10. Ghasi
11. Halalkhor
12. Hari, Mehtar or Bhangi
13. Kanjar
14. Kurariar

15. Lalbegi
16. Musahar
17. Nat
18. Pan or Sawasi
19. Pasi
20. Rajwar
21. Turi

2. In Patna and Tirhut divisions, and the districts of Monghyr, Bhagalpur, Purnea and Palamau:—

Bhumij

3. In Patna, Shahabad, Gaya and Palamau districts:—
Bhuiya ”

5. For **PART III—BOMBAY**, substitute:—

“PART III—BOMBAY

1. Throughout the State:—

1. Ager
2. Bakad or Bant
3. Bhambi, Bhambhi, Asadaru, Asodi, Chamadia, Chamar, Chambhar, Chamgar, Haralayya, Harali, Khalpa, Machigar, Mochigar, Madar, Madig, Telegu Mochi, Kamati Mochi, Ranigar, Rohidas, Rohit or Sangar
4. Bhangi, Mehtar, Olgana, Rukhi, Malkana, Halal-khor, Lalbegi, Balmiki, Korar or Zadmalli
5. Chalvadi or Channayya
6. Chenna Dasar or Holaya Dasar
7. Dhor, Kakkayya or Kankayya
8. Garoda or Garo
9. Halleer
10. Halsar, Haslar, Hulasvar or Halasvar
11. Holar or Valhar
12. Holaya or Holer
13. Lingader
14. Mahar, Taral or Dhegu Megu
15. Mahyavanshi, Dhed, Vankar or Maru Vankar
16. Mang, Matang or Minimadig
17. Mang-Garudi
18. Meghval or Menghvar

19. Mukri
20. Nadia or Hadi
21. Pasi
22. Shenva, Chenva, Sedma or Ravat
23. Tirgar or Tirbanda
24. Turi

2. Throughout the State except in Gujarat division:—
Mochi

3. In North Kanara district:—
Kotegar or Metri”.

6. In **PART IV—MADHYA PRADESH—**

(a) for entries 1 to 9, under the column “Scheduled Castes”, substitute:—

- “1. Bahna or Bahana
2. Balahi or Balai
3. Basor, Burud, Bansor or Bansodi
4. Chamar, Chamari, Mochi, Nona, Rohidas, Ramnami, Satnami, Surjyabanshi or Surjyaramnami
5. Dom or Dumar
- 5A. Ganda or Gandhi
6. Khatik, Chikwa or Chikvi
7. Mang, Dankhni-Mang, Mang Mahashi, Mang-Garudi, Madari, Garudi or Radhe-Mang
8. Mehtar or Bhangl
9. Sansi”;

(b) for entries 13, 20 and 21, substitute:—

- | | |
|---|--|
| <p>“13. Dahait, Dahayat or Dahat</p> <p>20. Katia or Patharia</p> | <p>In Damoh sub-division of Sagar district.</p> <p>In Akola, Amravati, Buldana, Yeotmal, Balaghat, Betul, Bhandara, Bilaspur, Chanda, Durg, Nagpur, Nimar, Raipur, Wardha, Bastar, Surguja and Raigarh districts; in Hoshangabad and Seoni-Malwa tehsils of Hoshangabad district; in Chhindwara district except in Seoni sub-division thereof; and in Sagar district except in Damoh sub-division thereof.</p> |
|---|--|

21. Khangar, Kanera or Mirdha In Bhandara, Buldana and Sagar districts; and in Hoshangabad and Seoni-Malwa tehsils of Hoshangabad district".

7. For **PART V—MADRAS AND ANDHRA**, substitute:—

"PART V—MADRAS

1. Throughout the State:—

1. Adi Andhra
2. Adi Dravida
3. Adi Karnataka
4. Ajila
5. Arunthathiyar
6. Baira
7. Bakuda
8. Bandi
9. Bellara
10. Chakkiliyan
11. Chalavadi
12. Chamar or Muchi
13. Chandala
14. Cheruman
15. Devendrakulathan
16. Dom, Dombara, Paidi or Pano
17. Godagali
18. Godda
19. Gosangi
20. Holey
21. Jaggali
22. Jambuvulu
23. Kadaiyan
24. Kalladi
25. Karimpalan
26. Koosa
27. Kudumban
28. Kuravan
29. Madari
30. Madiga

-
31. Maila
 32. Mala
 33. Mavilan
 34. Moger
 35. Mundala
 36. Nalakeyava
 37. Nayadi
 38. Pagadai
 39. Pallan
 40. Pambada
 41. Panchama
 42. Panniandi
 43. Paraiyan
 44. Puthirai Vannan
 45. Raneyar
 46. Samagara
 47. Samban
 48. Sapari
 49. Semman
 50. Thoti
 51. Tiruvalluvar
 52. Valluvan

2. In Coimbatore and Salem districts:—

1. Pannadi
2. Vathiriyan

3. In Malabar district:—

1. Gavara
2. Malayan
3. Panan
4. Pulaya Vettuvan

4. In Malabar and Nilgiri districts:—

Kanakkan or Padanna

5. In South Kanara district:—

1. Bathada
2. Hasla
3. Nalkadaya
4. Paravan

6. In Tanjore district:—

1. Kolliyan
2. Vettiyan”.

8. For **PART VI—ORISSA**, substitute:—

“PART VI—ORISSA

1. *Throughout the State:—*

1. Adi Andhra
2. Amant or Amat
3. Audhelia
4. Badaik
5. Bagheti or Baghuti
6. Bajikar
7. Bari
8. Bariki
9. Basor or Burud
10. Bauri
11. Bauti
12. Bavuri
13. Bedia or Bejia
14. Beldar
15. Bhata
16. Bhoi
17. Chachati
18. Chakali
19. Chamar, Mochi, Muchi or Satnaml
20. Chandala
21. Cherua or Chhelia
22. Chandhai Maru
23. Dandasi
24. Dewar
25. Dhanwar
26. Dhoba or Dhobi
27. Dom, Dombo or Duria Dom

-
28. Dosadha
 29. Ganda
 30. Ghantarghada or Ghantra
 31. Ghasi or Ghasia
 32. Ghogia
 33. Ghusuria
 34. Godagali
 35. Godari
 36. Godra
 37. Gokha
 38. Gorait or Korait
 39. Haddi, Hadi or Hari
 40. Irika
 41. Jaggali
 42. Kandra or Kandara
 43. Karua
 44. Katia
 45. Kela
 46. Khadala
 47. Kodalo or Khodalo
 48. Kori
 49. Kummari
 50. Kurunga
 51. Laban
 52. Laheri
 53. Madari
 54. Madiga
 55. Mahuria
 56. Mala, Jhala, Malo or Zala
 57. Mang
 58. Mangan
 59. Mehra or Mahar
 60. Mehtar or Bhangi
 61. Mewar
 62. Mundapotta
 63. Musahar
 64. Nagarchi

65. Namasudra
66. Paidi
67. Painda
68. Pamidi
69. Pan or Pano
70. Panchama
71. Panika
72. Panka
73. Pantanti
74. Pap
75. Pasi
76. Patial, Patikar, Patratanti or Patua
77. Rajna
78. Relli
79. Sabakhia
80. Samasi
81. Sanei
82. Sapari
83. Sauntia (Santia)
84. Sidhria
85. Sinduria
86. Siyal
87. Tamadia
88. Tamudia
89. Tanla
90. Tiar or Tior
91. Turi
92. Ujia
93. Valamiki or Valmiki

2. In Sambalpur district:—

Kuli ”.

9. In **PART VII—PUNJAB**, under the item “Throughout the State:—”—

(i) for entries 5, 7 and 9, substitute:—

“5. Bauria or Bawaria

7. Balmiki, Chura or Bhangi

9. Chamar, Jatla Chamar, Rehgar, Raigar, Ramdasi
or Ravidasi”;

- (ii) after entry 11, insert —
“11A. Darain”;
- (iii) after entry 12, insert.—
“12A. Dhogri, Dhangri or Siggri”;
- (iv) for entries 13 and 16, substitute:—
“13. Dumna, Mahasha or Doon
16. Kabirpanthi or Julaha”;
- (v) for entries 27 to 30, substitute:—
“27. Sanhai
28. Sanhal
29. Sansi or Bhedkut
30. Sansor”.

10. For **PART VIII—UTTAR PRADESH**, substitute:—

“PART VIII—UTTAR PRADESH

1. Throughout the State:—

1. Agariya
2. Badi
3. Badhik
4. Baheliya
5. Baiga
6. Baiswar
7. Bajaniya
8. Bajgi
9. Balahar
10. Balai
11. Balmiki
12. Bangali
13. Banmanus
14. Bansphor
15. Barwar
16. Basor
17. Bawariya
18. Beldai
19. Beriva
20. Bhantu
21. Bhuiya
22. Bhuyiar

23. Boria
24. Chamar, Dhusia, Jhusia or Jatava
25. Chero
26. Dabgar
27. Dhangar
28. Dhanuk
29. Dharkar
30. Dhobi
31. Dom
32. Domar
33. Dusadh
34. Gharami
35. Ghasiya
36. Gual
37. Habura
38. Hari
39. Hela
40. Kalabaz
41. Kanjar
42. Kapariya
43. Karwal
44. Khairaha
45. Kharot
46. Kharwar excluding Benbansi
47. Khatik
48. Kol
49. Korwa
50. Lalbegi
51. Majhwar
52. Mazhabi
53. Musahar
54. Nat
55. Pankha
56. Parahiya
57. Pasi or Tarmali
58. Patari
59. Rawat

60. Saharya
61. Sanaurhiya
62. Sansiya
63. Shilpkar
64. Turaiha

2. Throughout the State excluding Agra, Meerut and Rohilkhand divisions:—

Kori

3. In Bundelkhand division and the portion of Mirzapur district south of Kaimur Range:—

Gond.”

11 For **PART IX—WEST BENGAL**, substitute:—

“PART IX—WEST BENGAL

Throughout the State:—

1. Bagdi or Duley
2. Bahelia
3. Baiti
4. Bauri
5. Bediya
6. Beldar
7. Bhuimali
8. Bhulya
9. Bind
10. Chamar, Charmakar, Muchi, Rabidas, Ruidas or Rishi
11. Damai (Nepali)
12. Dhoba
13. Doai
14. Dom
15. Dosadh
16. Ghasi
17. Gonrhi
18. Hari
19. Jalia Kaibartta
20. Jhalo Malo or Malo
21. Kadar
22. Kami (Nepali)

-
23. Kandra
 24. Kaora
 25. Karenga or Koranga
 26. Kaur
 27. Keot or Keyot
 28. Khaira
 29. Khatik
 30. Koch
 31. Konai
 32. Konwar
 33. Kotal
 34. Lalbegi
 35. Lohar
 36. Mahar
 37. Mal
 38. Mallah
 39. Mehtor
 40. Musahar
 41. Namasudra
 42. Nuniya
 43. Paliya
 44. Fan
 45. Pasi
 46. Patni
 47. Pod or Poundra
 48. Rajbanshi
 49. Rajwar
 50. Sarki (Nepali)
 51. Sunri excluding Saha
 52. Tiyar
 53. Turi".

12. For **PART XI—MADHYA BHARAT**, substitute:—

"PART XI—MADHYA BHARAT

Throughout the State . .

1. Bagri or Bagdi

2. Balai

-
3. Banchada
 4. Barahar or Basod
 5. Bargunda
 6. Bedia
 7. Bhangi or Mehtar
 8. Bhanumati
 9. Chamar, Bairwa, Bhambi, Jatav, Mochi or Regar
 10. Chidar
 11. Dhanuk
 12. Dhed
 13. Dom
 14. Kanjar
 15. Khatik
 16. Koli or Kori
 17. Kotwal
 18. Mahar
 19. Mang or Mang Garodi
 20. Meghwal
 21. Nat, Kalbelia or Sapera
 22. Pardhi
 23. Pasi
 24. Sansi
 25. Zamral".

13. For **PART XII—MYSORE**, substitute:—

“PART XII—MYSORE

Throughout the State:—

1. Adidravida
2. Adikarnataka
3. Banjara or Lambani
4. Bhovi
5. Dakkaliga
6. Ganti Chores
7. Handi Jogis
8. Kepmaris
9. Koracha
10. Korama

11. Machala
12. Mochi
13. Sillekyathas
14. Sudugadu Siddha".

14. In **PART XIII—PATIALA AND EAST PUNJAB STATES UNION**, under the item "Throughout the State:—"—

- (i) for entries 3 and 9, substitute:—
 - "3. Barar, Burar or Berar
 9. Chamar, Raigar, Ramdasi or Ravidasi";
- (ii) after entry 11, insert—
 - "11A. Deha, Dhaya or Dhea";
- (iii) for entry 15 substitute:—
 - "15. Gandhila or Gandil Gondola";
- (iv) for entries 27 to 34, substitute:—
 - "27. Sanhai
 28. Sanhal
 29. Sansi, Bhedkut or Manesh
 30. Sapela
 31. Sarera
 32. Sikligar
 33. Sirkiband".

15. For **PART XIV—RAJASTHAN**, substitute:—

"PART XIV—RAJASTHAN

Throughout the State:—

1. Adi Dharmi
2. Aheri
3. Badi
4. Bagri
5. Bairwa or Berwa
6. Bajgar
7. Balai
8. Bansphor
9. Bargi, Vargi or Birgi
10. Bawaria

-
11. Bedia or Beria
 12. Bhand
 13. Bhangı
 14. Bidakia
 15. Bola
 16. Chamar, Bhambhi, Jatav, Jatia, Mochi, Raidass, Rai-
gar or Ramdasia
 17. Chandai
 18. Chura
 19. Dabgar
 20. Dhankia
 21. Dheda
 22. Dome
 23. Gandia
 24. Garancha Mehtar or Gancha
 25. Garo, Garura or Gurda
 26. Gavarıa
 27. Godhi
 28. Jingar
 29. Kalbelia
 30. Kamad or Kamadir
 31. Kanjar
 32. Kapadia Sansi
 33. Khangar
 34. Khatik
 35. Koli or Kori
 36. Kooch Band
 37. Koria
 38. Kunjar
 39. Madari or Bazigar
 40. Majhabi
 41. Megh or Meghwal
 42. Mehar
 43. Mehtar
 44. Nut
 45. Pasi
 46. Rawal

-
47. Salvi
 48. Sansi
 49. Santia
 50. Sarbhangi
 51. Sargara
 52. Singiwala
 53. Thori or Nayak
 54. Tirgar
 55. Valmiki".

16. In **PART XV—SAURASHTRA**, under the item "Throughout the State:—"—

for entries 1, 2, 4, 14 and 15, substitute:—

- "1. Bawa (Dhedh) or Dhedh-Sadhu
2. Bhangi or Rukhi
4. Chamar, Nalia or Rohit
14. Turi-Barot or Dhedh-Barot
15. Vankar. Dhedh or Antyaj".

17. In **PART XVI—TRAVANCORE-COCHIN**, under the item "Throughout the State:—"—

for entries 3, 4, 5, 10 and 21, substitute:—

- "3. Boyan
4. Chakkiliyan
5. Domban
10. Kuravan, Sidhanar
21. Pulayan or Cheramar".

SCHEDULE II

[See section 3(2)]

AMENDMENTS TO THE CONSTITUTION (SCHEDULED CASTES) (PART C STATES) ORDER. 1951

1. For paragraph 3, substitute:—

"3. Notwithstanding anything contained in paragraph 2, no person who professes a religion different from the Hindu or the Sikh religion shall be deemed to be a member of a Scheduled Caste."

2. In **PART I—AJMER**, under the item “Throughout the State:—”—

(i) for entry 11, substitute:—

“11. Chamar, Jatava, Jatia, Mochi or Raigar”;

(ii) for entry 20, substitute:—

“20. Kabirpanthi”;

(iii) for entries 29 to 40, substitute:—

“29. Nat

30. Pasi

31. Rawal

32. Sarbhangi

33. Sargara

34. Satia

35. Thori

36. Tirgar

37. Kanjar

38. Sansi”.

3. For **PART II—BHOPAL**, substitute:—

“PART II—BHOPAL

Throughout the State:—

1. Balahi

2. Bansphor or Basor

3. Basar

4. Bedla

5. Beldar

6. Chamar, Jatav or Mochi

7. Chitar

8. Dhanuk

9. Dhobi

10. Dome

11. Kanjar

12. Khatik

13. Koli or Katia

14. Mang

15. Mehar

16. Mehtar or Bhangi

17. Pasi
18. Sansia
19. Silawat".

4. In **PART III—COORG**, under the item "Throughout the State:—"—

After entry 8, insert:—

"8A. Pale".

5. For **PART IV—DELHI**, substitute:—

"PART IV—DELHI

Throughout the State:—

1. Adi-Dharmi
2. Agria
3. Aheria
4. Balai
5. Banjara
6. Bawaria
7. Bazigar
8. Bhangi
9. Bhil
10. Chamar, Chanwar Chamar, Jatya or Jatav Chamar, Mochi, Ramdasia, Ravidasi, Raidasi, Rehgarh or Raigar
11. Chohra (Sweeper)
12. Chuhra (Balmiki)
13. Dhanak or Dhanuk
14. Dhobi
15. Dom
16. Gharrami
17. Julaha (Weaver)
18. Kabirpanthi
19. Kachhandha
20. Kanjar or Giarah
21. Khatik
22. Koli
23. Lalbegi
24. Madari

25. Mallah
26. Mazhabi
27. Meghwal
28. Naribut
29. Nat (Rana)
30. Pasi
31. Perna
32. Sansi or Bhedkut
33. Sapera
34. Sikligar
35. Singiwala or Kalbelia
36. Sirkiband".

6. For PART V—HIMACHAL PRADESH, substitute:—

"PART V—HIMACHAL PRADESH

Throughout the State:—

1. Ad-dharmi
2. Badhi or Nagalu
3. Bandhela
4. Balmiki, Chura or Bhangl
5. Bangali
6. Banjara
7. Bansi
8. Barad
9. Barar
10. Batwal
11. Bawaria
12. Bazigar
13. Bhanjra
14. Chamar, Mochi, Ramdasi, Ravidasi or Ramdasie
15. Chanal
16. Chhimbe (Dhobi)
17. Chuhre
18. Dagi
19. Daole
20. Darai or Daryai.

21. Daule
22. Dhaki or Toori
23. Dhaogri or Dhuai
24. Doom or Doomna
25. Dumne (Bhanjre)
26. Halli
27. Hesi
28. Jogi
29. Julahe
30. Kabirpanthi, Julaha or Keer
31. Kamoh or Dagoli
32. Karoack
33. Khatlk
34. Koli
35. Lohar
36. Mazhabi
37. Megh
38. Nat
39. Od
40. Pasi
41. Phrera
42. Rehar
43. Rehara
44. Sansi
45. Sapela
46. Sarde, Sarare or Siryare
47. Sarehde
48. Sikilgar
49. Sipi
50. Sirkiband
51. Teli
52. Thathiar or Thathera".

7. For **PART VII—MANIPUR**, substitute:—

"PART VII—MANIPUR

Throughout the State:—

1. Dhupi or Dhobi
2. Loia

3. Muchi or Ravidas
4. Namasudra
5. Patni
6. Sutradhar
7. Yaithibi".

8. For **PART VIII—TRIPURA**, substitute:—

"PART VIII—TRIPURA

Throughout the State:—

1. Bagdi
2. Baiti
3. Bhuimali
4. Bhunar
5. Chamar or Muchi
6. Dandasi
7. Dhenuar
8. Dhoba
9. Duai
10. Dum
11. Ghasi
12. Gour
13. Gunar
14. Gur
15. Gorang
16. Jalia Kaibarta
17. Kahar
18. Kalindi
19. Kan
20. Kanda
21. Kanugh
22. Keot
23. Khadit
24. Kharia
25. Khemcha
26. Koch
27. Koir

28. Koi
29. Kora
30. Kotal
31. Mahisyadas
32. Mali
33. Mehtor
34. Musahar
35. Namsudra
36. Patni
37. Sabar".

9. For **PART IX—VINDHYA PRADESH**, substitute:—

"PART IX—VINDHYA PRADESH

Throughout the State:—

1. Basor or Bansphor
2. Beldar or Sunkar
3. Chamar, Ahirwar, Chamar Mangan, Mochi or Raidas
4. Dharkar, Balmik or Lalbegi
5. Dher
6. Dom
7. Domar or Doris
8. Ghasia
9. Kuchbandhia
10. Kumhar
11. Mehtar, Bhangr or Dhanuk
12. Moghia
13. Muskhan
14. Pasi
15. Sansia or Bedia".

SCHEDULE III

[See section 4(1)]

AMENDMENTS TO THE CONSTITUTION (SCHEDULED TRIBES) ORDER, 1950

1. Before the heading **"PART I—ASSAM"**, insert:—

"PART I—ANDHRA

1. Throughout the State:—

1. Bagata
2. Chenchu

3. Gadabas
4. Jatapus
5. Kammara
6. Kattunayakan
7. Konda Dhoras
8. Konda Kapus
9. Kondareddis
10. Kondhs (Kodi and Kodhu), Desaya Kondhs, Dongria Kondhs, Kuttiya Kondhs, Tikiria Kondhs and Yenity Kondhs
11. Kotia—Bentho Oriya, Bartika, Dhulia or Dulia, Holva, Paiko, Putiya, Sanrona and Sidhopaiko
12. Koya or Goud with its sub-sects,—Rajah or Rasha Koyas, Lingadhari Koyas (Ordinary) and Kottu Koyas
13. Kulia
14. Malis
15. Manna Dhora
16. Mukha Dhora or Nooka Dhora
17. Porja (Parangiperja)
18. Reddi Dhoras
19. Rona, Rena
20. Savaras—Kapu Savaras, Maliya Savaras or Khutto Savaras
21. Sugalis (Lambadis)
22. Yenadis
23. Yerukulas

In the Agency tracts:—

1. Goudu (Goud)
2. Nayaks
3. Valmiki”.

2. For the heading “**PART I—ASSAM**”, substitute “**PART I-A—ASSAM**” and in the said Part,—

(a) under the item “1. In the Autonomous Districts:—”,

for entries 1 to 10, substitute:—

- “1. Chakma
2. Dimasa (Kachari)
3. Garo
4. Hajong
5. Hmar
6. Khasi and Jaintia (including Khasi, Synteng or Pnar, War, Bhoi or Lyngngam)

7. Any Kuki tribes, including:—

- (i) Biate or Biete
- (ii) Changsam
- (iii) Chongloi
- (iv) DOUNGEL
- (v) Gamalhou
- (vi) Gangte
- (vii) Guite
- (viii) Hanneng
- (ix) Haokip or Haupt
- (x) Haolal
- (xi) Hengna
- (xii) Hongsungh
- (xiii) Hrangkhwal or Rangkhoh
- (xiv) Jongbe
- (xv) Khawchung
- (xvi) Khawathlang or Khothalong
- (xvii) Khelma
- (xviii) Kholhou
- (xix) Kipgen
- (xx) Kuki
- (xxi) Lengthang
- (xxii) Lhangum
- (xxiii) Lhoujem
- (xxiv) Lhouvun
- (xxv) Lumpheng
- (xxvi) Mangjel
- (xxvii) Misao
- (xxviii) Riang
- (xxix) Sairhem
- (xxx) Selnam
- (xxxi) Singson
- (xxxii) Sitlhou
- (xxxiii) Sukte
- (xxxiv) Thado
- (xxxv) Thangngeu

(xxxvi) Uibuh

(xxxvii) Vaiphei

8. Lakher
9. Man (Tai-Speaking)
10. Any Mizo (Lushai) tribes
11. Mikir
12. Any Naga tribes
13. Pawi
14. Synteng";

(b) for entries 1 to 11 under the item "2. In the Tribal Areas other than the Autonomous Districts", substitute:—

"All tribes of North-East Frontier Agency including—

1. Abor
2. Aka
3. Apatani
4. Dafia
5. Galong
6. Khampti
7. Khowa
8. Mishmi
9. Momba
10. Any Naga tribes
11. Sherdukpen
12. Singpho";

(c) under the item "3. In the State of Assam excluding the Tribal Areas",—

(i) renumber entry 1 as 1A and insert the following as entry 1:—

"1. Barmans in Cachar";

(ii) for entry 4, substitute:—

"4. Kachari including Sonwal".

3. In **PART II—BIHAR**,—

under the item "1. Throughout the State:—",—

(i) after entry 2, insert:—

"2A Banjara";

(ii) for entry 20, substitute:—

"20. Lohara or Lohra".

4. For PART III—BOMBAY, substitute:—**“PART III—BOMBAY****1. Throughout the State:—**

1. Barda
2. Bavacha or Bamcha
3. Bhil, including Bhil Garasia, Dholi Bhil, Dungri Bhil, Dungri Garasia, Mewasi Bhil, Rawal Bhil, Tadvi Bhil, Bhagalla, Bhilala, Pawra, Vasava and Vasave
4. Chodhara
5. Dhanka, including Tadvi, Tetaria and Valvi
6. Dhodia
7. Dubla, including Talavia or Halpati
8. Gamit or Gamta or Gavit, including Mavchi, Padvi, Vasava, Vasave and Valvi
9. Gond or Rajgond
10. Kathodi or Katkari, including Dhor Kathodi or Dhor Katkari and Son Kathodi or Son Katkari
11. Kokna, Kokni, Kukna
12. Koli Dhor, Tokre Koli, Kolcha or Kolgha
13. Naikda or Nayaka, including Cholivala Nayaka, Kapadia Nayaka, Mota Nayaka and Nana Nayaka
14. Pardhi, including Advichincher and Phanse Pardhi
15. Patelia
16. Pomla
17. Rathawa
18. Varli
19. Vitolia, Kotwalla or Barodia

2. In Dangs district:—
Kunbi**3. In Surat district:—**
Chaudhri**4. In Thana district:—**
Koli Malhar

- | | |
|---|--------------------------------------|
| 5. (a) In Ahmednagar district—
Akola, Rahuri and Sangamner talukas | } Koli Mahadev
or
Dongar Koli. |
| (b) In Kolaba district—
Karjat, Khalapur, Alibagh, Mahad and
Sudhagad talukas | |

(c) In Nasik district—

Nasik, Niphad, Sinnar, Chandor, Baglan,
Igatpuri, Dindori and Kalvan talukas and
Surgana and Peint Mahals

(d) In Poona district—

Ambegaon, Junnar, Khed, Mawal and
Mulshi talukas and Velhe Mahal

(e) In Thana district—

Thana, Murbad, Bhivandi, Bassein, Wada,
Shahapur, Dahanu Palghar, Umbergaon,
Jawhar and Mokhada talukas

Koli
Mahadev
or
Dongar
Koli.

6. (a) In Ahmednagar district—

Akola, Rahuri and Sangamner talukas

(b) In Kolaba district—

Karjat, Khalapur, Pen, Panvel and Sudha-
gad talukas and Matheran

(c) In Nasik district—

Igatpuri, Nasik and Sinner talukas

(d) In Poona district—

Ambegaon, Junnar, Khed and Mawal
talukas

(e) In Thana district—

Thana, Kalyan, Murbad, Bhivandi, Bassein,
Wada, Shahapur, Palghar, Jawhar and
Mokhada talukas.

Thakur or
Thakar in-
cluding Ka
Thakur, Ka
Thakar, Ma
Thakur and
Ma Thakar.

5. In **PART IV—MADHYA PRADESH:—**

(a) for the words beginning with “In (1) Melghat taluk of Amravati district” and ending with the words “Samari and Sitapur tahsils of Surguja district” substitute:—

- “In (1) Bastar, Chhindwara, Mandla and Surguja districts,
(2) Melghat tahsil of the Amravati district,
(3) Baihar tahsil of the Balaghat district,
(4) Betul and Bhainsdehi tahsils of the Betul district,
(5) Bilaspur and Katghora tahsils of the Bilaspur district,
(6) Gadchiroli Sironcha tahsils of the Chanda district,
(7) Durg and Sanjari tahsils of the Durg district,
(8) Murwara, Patan and Sihora tahsils of the Jabalpur district,
(9) Hoshangabad, Narsimhapur and Sohagpur tahsils of
the Hoshangabad district,
(10) Harsud tahsil of the Nimar district,

- (11) Gharghoda, Jashpur, Raigarh, Sarangarh and Udaipur tahsils of the Raigarh district,
- (12) Bindra-Nawagarh, Dhamtari and Mahasamund tahsils of the Raipur district,
- (13) Kelapur, Wani and Yeotmal tahsils of the Yeotmal district."
- (b) for entries 4, 12, 13 and 15, substitute:—

"4. Bharia-Bhumia or Bhuinhar-Bhumia including Pando

12 Gond, including—

Arakh or Arrakh

Agaria

Asur

Badi Maria or Bada Maria

Bhatola

Bhimma

Bhuta, Koilabhuta or Koilabhuti

Bhar

Bisonhorn Maria

Chota Maria

Dandami Maria

Dhuru or Dhurwa

Dhoba

Dhulia

Dorla

Gaiki

Gatta or Gatti

Gaita

Gond Gowari

Hill Maria

Kandra

Kalanga

Khatola

Koitar

Koya

Khirwar or Khirwara

Kucha Maria

Kuchaki Maria

Madia (Maria)

Mana

Mannewer

Moghya or Mogia or Monghya

Mudia (Muria)
Nagarchi
Nagwanshi
Ojha
Raj
Sonjhari Jhareka
Thatia or Thotya
Wade Maria or Vade Maria

13. Halba or Halbi

15. Kawar, Kanwar, Kaur, Cherwa, Rathia, Tanwar or Chattri”;

(c) after entry 15, insert—

“15A. Khairwar”;

(d) for entries 20, 21, 26, 27 and 28, substitute—

“20. Korku, including Bopchi, Mouasi, Nihal or Nahul and Bondhi or Bondeya

21. Korwa, including Kodaku

26. Oraon, including Dhanka and Dhangad

27. Pardhan Pathari and Saroti

28. Pardhi, including Bahelia or Bahellia, Chita Pardhi, Langoli Pardhi, Phans Pardhi, Shikari, Takankai and Takia”.

6. For **PART V—MADRAS AND ANDHRA**, substitute:—

“PART V—MADRAS

1. Thrown out the State:—

1. Andhyan

2. Aranadan

3. Irular

4. Kadar

5. Kammara

6. Kattunayakan

7. Konda Kapus

8. Kondareddis

9. Koraga

10. Kota

11. Kudiya or Melakudi
12. Kurichchan
13. Kurumans
14. Maha Malasar
15. Malasar
16. Malayekandi
17. Mudugar or Muduvan
18. Palliyan
19. Paniyan
20. Pulayan
21. Sholaga
22. Toda
23. Inhabitants of the Laccadive, Minicoy and Amindivi Islands who, and both of whose parents, were born in those Islands.

2. In Coimbatore and Tirunelveli districts:—

Kaniyan or Kanyan

3. In Malabar and Nilgiri districts:—

Kurumbas

4. In North Arcot, Salem and Tiruchirapalli districts:—

Malayali

5. In South Kanara district:—

Marati”.

7. For **PART VI—ORISSA**, substitute:—

“PART VI—ORISSA

Throughout the State:—

1. Bagata
2. Baiga
3. Banjara or Banjari
4. Bathudi
5. Bhattada or Dhotada
6. Bhuiya or Bhuyan
7. Bhumia
8. Bhumij
9. Bhunjia
10. Binjhal
11. Binjhia or Binjhoa

-
12. Birhor
 13. Bondo Poraja
 14. Chenchu
 15. Dal
 16. Desua Bhumij
 17. Dharua
 18. Didayi
 19. Gadaba
 20. Gandia
 21. Ghara
 22. Gond, Gondo
 23. Ho
 24. Holva
 25. Jatapu
 26. Juang
 27. Kandha Gauda
 28. Kavar
 29. Kharia or Kharian
 30. Kharwar
 31. Khond, Kond or Kandha, including Nanguli Kandha
and Sitha Kandha
 32. Kisan
 33. Kol
 34. Kolah-Kol-Loharas
 35. Kolha
 36. Koli, including Malhar
 37. Kondadora
 38. Kora
 39. Korua
 40. Kotia
 41. Koya
 42. Kulis
 43. Lodha
 44. Madia
 45. Mahali
 46. Mankidi
 47. Mankirdia

48. Matya
49. Mirdhas
50. Munda, Munda-Lohara or Munda-Mahalas
51. Mundari
52. Omanatya
53. Oraon
54. Parenga
55. Paroja
56. Pentia
57. Rajuar
58. Santal
59. Saora, Savar, Saura or Sahara
60. Shabar or Lodha
61. Sounti
62. Tharua".

8. For **PART VII—PUNJAB**, substitute:—

"PART VII—PUNJAB

In Spiti and Lahaul in Kangra district :—

1. Gaddi
2. Swangla
3. Bhot or Bodh".

9. For **PART VIII—WEST BENGAL**, substitute:—

"PART VIII—WEST BENGAL

Throughout the State:—

1. Bhutia, including Sherpa, Toto, Dukpa, Kagatay, Tibetan and Yolmo
2. Bhumij
3. Chakma
4. Garo
5. Ho
6. Hajang
7. Kora
8. Lepcha
9. Lodha or Kheria
10. Magh
11. Mahali

12. Mal Pahariya
13. Mech
14. Mru
15. Munda
16. Nagesia
17. Oraon
18. Rabha
19. Santal".

10. In **PART X—MADHYA BHARAT**, for item 2, substitute:—

"2. In the revenue districts of Dhar and Jhabua; in the tehsils of Sendhwa, Barwani, Rajpur, Khargone, Bhikangaon and Maheshwar of the revenue district of Nimar; in the tahsil of Sailana of the revenue district of Ratlam:—

Bhils and Bhilalas including Barela, Patelia and other sub-tribes".

11. For **PART XI—MYSORE**, substitute:—

"PART XI—MYSORE

Throughout the State:—

1. Gowdalu
2. Hakkipikki
3. Hasalaru
4. Iruliga
5. Jenu Kuruba
6. Kadu—Kuruba
7. Malaikudi
8. Maleru
9. Soligaru".

12. For **PART XII—RAJASTHAN**, substitute:—

"PART XII—RAJASTHAN

Throughout the State:—

1. Bhil
2. Bhil Mina
3. Damor, Damaría
4. Garasia (excluding Rajput Garasia)
5. Mina
6. Sehria, Sahariya".

13. For **PART XIII—SAURASHTRA**, substitute:—

“PART XIII—SAURASHTRA

1. Throughout the State:—

Siddi

2. In Nesses area in the forests of Alech, Gir and Barada:—

1. Bharwad

2. Charan

3. Rabari

3. In Zalawad district:—

Padhar”.

14. For **PART XIV—TRAVANCORE-COCHIN**, substitute:—

“PART XIV—TRAVANCORE-COCHIN

Throughout the State:—

1. Eravallan

2. Hill Pulaya

3. Irulan

4. Kadar

5. Kanikaran or Kanikkar

6. Kochu Velan

7. Malakkuravan

8. Malai Arayan

9. Malai Pandaram

10. Malai Vedan

11. Malayan

12. Malayarayar

13. Mannan

14. Muthuvan

15. Palleyan

16. Palliyar

17. Ulladan (Hill dwellers)

18. Uraly

19. Vishavan”.

SCHEDULE IV

[See section 4(2)]

AMENDMENTS TO THE CONSTITUTION (SCHEDULED TRIBES) (PART C STATES) ORDER, 1951

1. For **PART I—AJMER**, substitute:—

“PART I—AJMER

Throughout the State:—

1. Bhil
2. Bhil Mina”.

2. For **PART II—BHOPAL**, substitute:—

“PART II—BHOPAL

Throughout the State:—

1. Bhil
2. Bhilala
3. Gond or Daroi
4. Karku
5. Keer
6. Kol
7. Mogia
8. Pardhi
9. Saharia, Sosia or Sor”.

3. For **PART IV—HIMACHAL PRADESH**, substitute:—

“PART IV—HIMACHAL PRADESH

Throughout the State:—

1. Gaddi
2. Gujjar
3. Jad, Lamba, Khampa and Bhot or Bodh
4. Kanaura or Kinnara
5. Lahaula
6. Pangwala”.

4. For **PART VI—MANIPUR**, substitute:—

“PART VI—MANIPUR

Throughout the State:—

1. Aimol
2. Anal
3. Angami
4. Chiru
5. Chothe
6. Gangte
7. Hmar
8. Kabui
9. Kacha Naga
10. Koirao
11. Koireng
12. Kom
13. Lamgang
14. Any Mizo (Lushai) tribes
15. Maram
16. Maring
17. Mao
18. Monsang
19. Moyon
20. Paite
21. Purum
22. Ralte
23. Sema
24. Simte
25. Sahte
26. Tangkhul
27. Thadou
28. Vaiphui
29. Zou”.

5. In **PART VII—TRIPURA**, under the item "Throughout the State:—",—

(a) for entry 3, substitute:—

"3. Kuki, including the following sub-tribes:—

- (i) Balte
- (ii) Belalhut
- (iii) Chhalya
- (iv) Fun
- (v) Hajango
- (vi) Jangtei
- (vii) Khareng
- (viii) Khephong
- (ix) Kuntei
- (x) Laifang
- (xi) Lentel
- (xii) Mizel
- (xiii) Namte
- (xiv) Paitu, Paite
- (xv) Rangchan
- (xvi) Rangkhole
- (xvii) Thangluya";

(b) for entry 15, substitute:—

"15. Tripura or Tripuri, Tippera";

(c) after entry 18, insert:—

"19. Uchai"

6. For **PART VIII—VINDHYA PRADESH**, substitute:—

"PART VIII—VINDHYA PRADESH

Throughout the State:—

- 1. Agariya
- 2. Baiga
- 3. Bhil
- 4. Biar or Biyar
- 5. Bhumiya including Bharia and Paliha
- 6. Gond, including Pathari

-
7. Khairwar, including Kondar
 8. Kol (Dahait)
 9. Majhi
 10. Mawasi
 11. Nat, Navdigar, Sapera and Kubutar
 12. Panika
 13. Pao
 14. Sahariya
 15. Saur
 16. Sonr".

K. Y. BHANDARKAR,
Secy. to the Govt. of India.